# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI **SUPPLEMENTARY CAUSE LIST DATED 24.08.2022 (WEDNESDAY) COURT OF CHAIRPERSON** 

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

#### 10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 536 of 2022	Rushabh Precision Bearing Ltd. Vs. Shimmit India Pvt. Ltd.	Ankur S. Kulkarni	Rohit Gupta Agam H. Maloo Prakhar Tandon
2.	Comp. App. (AT) (Ins) No. 886 of 2022	Raghavendra G. Kundangar & Ors. Vs. Shashi Agarwal The Liquidator of BHARAT NRE Coke Ltd. & Anr.	Bharat Sood	
3.	Comp. App. (AT) (Ins) No. 906 of 2022	Piya Puri & Ors. Vs. Debashish Nanda Resolution Professional of Venta Realtech Pvt. Ltd. & Ors.	Abhishek Anand	Sanjay Bhatt

For Admis	For Admission (Fresh Case)				
4.	Comp. App. (AT) (Ins) No. 1005 of 2022	Reliance Commercial Finance Ltd. (Previously known as Reliance Capital Ltd.) Vs. Darode Jog Builder Pvt. Ltd.	Maresh Agarwal		
5.	Comp. App. (AT) (Ins) No. 1012 of 2022	Sunil Yadav Vs. Mayuri Fincap Private Ltd. & Ors.	Richa Singh		
6.	Comp. App. (AT) (Ins) No. 1016 of 2022 (With Defects)	Vishal Agarwal Erstwhile Director of Gagan I-Land Township Pvt. Ltd. Vs. ICICI Prudential Real Estate AIF-I	Geeta Lundwani		

7.	Comp. App. (AT)	Sandeep Kukkar	Kushal Kr. Jain	
	(Ins) No. 1017 of	Vs.		
	2022	Siddarth Intercrafts Pvt. Ltd.		
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8.	Comp. App. (AT)	Deepak Modi	Naresh Kr. Sejvani	
δ.	(Ins) No. 1019 of	Vs.	Naresh Kr. Sejvani	
8.		*	Naresh Kr. Sejvani	
0.	(Ins) No. 1019 of	Vs.	Naresh Kr. Sejvani	

### <u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

9.	Comp. App. (AT)	Rajeev Sharma	Mahesh Agarwal	Sumesh Dhawan-R1
	(Ins) No. 541 of	Vs.		Aditya Trehan-R2
	2022	Deepak Gupta & Anr.		
	(РН)			

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By order of Hon'ble Chairperson

-sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar